

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (by letter).
2. The Advocate General, High Court of Gujarat, Ahmedabad (by letter).
3. The Government Pleader, High Court of Gujarat, Ahmedabad (by letter).
4. The President, Gujarat High Court Advocates' Association, Ahmedabad (by letter).
5. The Secretary, Bar Council of Gujarat, Ahmedabad (by letter).

Copy forwarded through e-mail:

7. The Principal Judge, City Civil Court, Ahmedabad.
8. The Principal Judge, Family Court, _____.
9. The Principal District Judge, _____.
10. The Chief Judge, Small Causes Court, Ahmedabad.
11. The Chief Metropolitan Magistrate, Ahmedabad.
12. The President, Industrial Court, Ahmedabad.

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380060.**

Date: May 15, 2020

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DEPUTY REGISTRAR